

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 26th September, 2019

No. HC.VII-167 (Pt.-VI)/2014/5731/A : Hon'ble the High Court has been pleased to **nominate** the following Judicial Officers of the Mizoram Judicial Service to participate in the Training Courses shown against their names, scheduled to be held at the LNJNI National Institute of Criminology and Forensic Science, Delhi, in the following manner-

Sl. No.	Course Name	Course Dates	Nominations	Contact Details
1.	Training Course on Forensic Examination of Sexual Assault Cases	04-05 Oct., 2019	Smti R. Lalduhawmi, Senior Civil Judge-cum-Chief Judicial Magistrate, Kolasib	Mob. No. 94363-50529 e-mail: omteiralte@gmail.com aizawl.session@gmail.com
2.	Training Course on Forensic Examination of Sexual Assault Cases	11-12 Oct., 2019	Shri F. Rohlupuia, Chief Judicial Magistrate, Aizawl	Mob. No. 98625-74962 e-mail: mapuia75@gmail.com aizawl.session@gmail.com
3.	Training Course on Forensic Examination of Sexual Assault Cases	18-19 Oct., 2019	Smti Lalrochami Ralte, Senior Civil Judge-cum-Chief Judicial Magistrate, Champhai	Mob. No. 94361-41812 e-mail: chamiralte98@gmail.com aizawl.session@gmail.com

The Officers are to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/5732 - 5745/A dated 26.09.19

Copy forwarded for information and necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi.
2. The Director, Women Safety Division, Ministry of Home Affairs, Govt. of India, New Delhi.

3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. She is requested to inform the nominated participants of her State accordingly.
8. The District & Sessions Judge, Aizawl Judicial District, Aizawl.
9. Smti R. Lalduhawmi, Senior Civil Judge-cum-Chief Judicial Magistrate, Kolasib
10. Shri F. Rohlupaia, Chief Judicial Magistrate, Aizawl
11. Smti Lalrochami Ralte, Senior Civil Judge-cum-Chief Judicial Magistrate, Champhai

It is for information of the nominated officers that they will be accommodated in an empanelled Hotel. The accommodation arrangements for officers coming from outside Delhi have been made on twin sharing basis. Expenditure towards their accommodation and messing charges for 3 nights will be borne by Government of India. Participants will draw their TA / DA from parent Departments.

Nominated Officers must not proceed without acceptance of nominations from NICFS. The list of accepted nominees for each course can be downloaded from website www.nicfs.gov.in under the link 'Training'. Intimation will also be sent by SMS to selected officers. It is requested that website www.nicfs.gov.in may be visited from time to time for further communication.

12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
14. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

26.9.17
Registrar (Judicial)
26.09.17